

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A.No.4 in Civil Appeal No.5618/2000

M.P. A.I.T. PERMIT OWNERS ASSN. & ANR.

Appellant (s)

VERSUS

STATE OF MADHYA PRADESH & ANR.  
(For early hearing)(With office report)

Respondent (s)

Date : 03/12/2001 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)

Mrs. Rani Chhabra,Adv.

For Respondent (s)

Mr. Prashant Kumar,Adv.  
Mr. Harish N. Salve, S.G.  
Mr. Vivek Tankha, Adv.  
Mr. B.S. Banthia,Adv.

UPON hearing counsel the Court made the following  
O R D E R

....L.....I.....T.....T.....T.....T.....T.....J  
.SP2

No orders.

.SP1

(N. Annapurna)  
Court Master

(Shelly Sengupta)  
Court Master